## IT-enabled transparency in Government schemes

1597. DR. T.N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry is using IT-enabled transparency to prevent corruption in each Government scheme;
  - (b) if so, the details thereof, State-wise; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) National e-Governance Plan (NeGP) is being implemented by the Government. It comprises of 31 Mission Mode Projects (MMPs) having a singular mission to make all Government services accessible to the common person in his locality, through efficient, transparent and reliable mechanisms.

- (b) The 31 MMPs are being implemented by various Line Ministries/Departments/State Governments/Local Bodies. A total of 9.8 crore electronic transactions have been reported for the Month of November, 2012. The State-wise transactions details are given in the Statement (See below).
  - (c) Does not arise.

Statement

Electronic transactions per month in Lakhs (Rs.)

| Name of the State   | Rate in<br>November 2012 |
|---------------------|--------------------------|
| 1                   | 2                        |
| Andaman and Nicobar | 1.02                     |
| Andhra Pradesh      | 188.29                   |
| Arunachal Pradesh   | 10.00                    |
| Assam               | 6.15                     |
| Bihar               | 138.54                   |
| Chandigarh          | 16.62                    |

| Written Answers to | [7 December, 2012] | Unstarred Questions 149 |
|--------------------|--------------------|-------------------------|
| 1                  |                    | 2                       |
| Chhattisgarh       |                    | 0.08                    |
| Delhi              |                    | 54.93                   |
| Goa                |                    | 0.05                    |
| Gujarat            |                    | 151.19                  |
| Haryana            |                    | 49.72                   |
| Himachal Pradesh   |                    | 2.79                    |
| Jharkhand          |                    | 0.92                    |
| Karnataka          |                    | 36.87                   |
| Kerala             |                    | 2.17                    |
| Madhya Pradesh     |                    | 89.38                   |
| Maharashtra        |                    | 31.23                   |
| Manipur            |                    | 0.13                    |
| Meghalaya          |                    | 0.14                    |
| Nagaland           |                    | 0.00                    |
| Odisha             |                    | 11.33                   |
| Puducherry         |                    | 3.25                    |
| Punjab             |                    | 15.72                   |
| Rajasthan          |                    | 29.50                   |
| Sikkim             |                    | #REF!                   |
| Tamil Nadu         |                    | 58.87                   |
| Tripura            |                    | 12.98                   |
| Uttarakhand        |                    | 4.96                    |
| Uttar Pradesh      |                    | 0.76                    |
| West Bengal        |                    | 62.60                   |
| Total :            |                    | 980.43                  |